

## Annexure – 5

Name of the corporate debtor: Shruthi Milk Products Private Limited; Date of commencement of CIRP: 29-04-2025; List of creditors as on: 09-06-2025

## List of operational creditors (Government Dues)

(Amount in ₹)

Sl. No	Details of Claimant		Details of Claim Received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues that may be set off	Amount of claim rejected	Amount of claims under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	% share in total amount of claims admitted					
1	Income Tax Department	Central Government	21-05-2025	1,77,75,329	1,60,54,074	Claims araised through Demand Notice for the AY 10-11,11-12, 14-15, 15-16,17-18,19-20 and 21-22.	Nil	No	3.871%	17,21,255	Nil	Nil	Nil	The claim submitted by the Income Tax Department for Rs. 1,77,75,329 was examined and the following is noted. The demand of Rs. 17,21,255 relating to AY 2019-20, which was disputed by the Corporate Debtor, is treated as a contingent claim, subject to the outcome of pending proceedings. The balance amount of Rs. 1,60,54,074, being statutory dues crystallised through demand notices under the Income Tax Act, 1961, is admitted as Operational Debt.
2	EPF Department	Central Government Creditors	18-09-2025	7,57,438	7,57,438	Probable dues payable u/s 7A, Probable Damages payable u/s14B, Probable Interest payable u/s 7Q, Short Remittances	Nil	Nil	0.183%	Nil	Nil	Nil	Nil	Claim submitted by the Employees Provident Fund Organization will have to be paid in priority and in full over the payment of other operational debts of the Corporate Debtor as per provisions of the Insolvency and Bankruptcy Code read with IBBI Regulations.
<b>Total</b>				<b>1,85,32,767</b>	<b>1,68,11,512</b>				<b>4.054%</b>					